

DIVISION BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SANJAY KUMAR BHUWALKA VS SULOJAY REALTY PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Financial Creditor  
Mr. A. Sen, Adv.  
Mr. Sayantan Kar, Adv.

Mr. Joy Saha, Sr. Adv. : For Corporate Debtor  
Mr. S.P. Chattopadhyay, Adv.  
Ms. Tanvi Luhariwala, Adv.  
Ms. Madhuja Barman, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Last and final opportunity is granted to file reply affidavit failing which right to file the same shall stand forfeited.
3. Post this matter on **26/08/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**